**Annexure – 7**

**Name of the corporate debtor: M/S Unitech Machines Limited; Date of commencement of CIRP: 01-03-2019; List of creditors as on: 17-03-2021**

| Sr. No No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | GST | Deputy Commissioner of GST , Division east -II , Gurugram | UML/B0134 | | 127016954 | - | Operational Creditor | NA | NA | NA | NA | NA | NA | NA | 127016954 | NA |
| | | | | **TOTAL** | **127016954** | | | | | | | | | | **127016954** | |
| | | | | | | | | | | | | | | | | |
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